

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:3672
ANSWERED ON:24.08.2011
BIOMETRIC ENROLMENT
Reddy Shri Magunta Srinivasulu

Will the Minister of PLANNING be pleased to state:

- (a) whether there is a demand to stop the biometric enrolment of citizens till the National Identification Authority of India Bill is finalised;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard so far?

Answer

MINISTER OF STATE FOR PLANNING, SCIENCE & TECHNOLOGY AND EARTH SCIENCES (DR. ASHWANI KUMAR)

(a) & (b): Yes, Sir. The matter regarding withholding the issue of Aadhaar numbers until passing of National identification Authority Bill, 2010 was raised in the Rajya Sabha on 18.03.11 by Shri Rama Jois, MP (RS) as a Special Mention. The Hon'ble Member has also made references in this regard to the Standing Committee on Finance and to the Prime Minister's Office. A legal notice has been received on the subject from a resident in Bangalore.

(c): The matter about commencement of operation of Unique Identification Authority of India (UIDAI) before the enactment of the National Identification Authority Bill has been examined in consultation with Ministry of Law & Justice. The Attorney General (AG) has opined that the UIDAI could continue with its work till the enactment of the Bill.